

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.04.2019

ORDER NO. 105 of 2019

Hon'ble President is pleased to order the following sitting commencing from **06/05/2019 to 31/05/2019 for CESTAT, New Delhi** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 08/05/2019 to 31/05/2019	Excise and Service Tax Divison Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 06/05/2019 to 07/05/2019	Customs, Excise and Service Tax Divison Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 08/05/2019 to 10/05/2019	Customs Divison Bench matters.
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 13/05/2019 to 31/05/2019	Customs Divison Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial)	From 13/05/2019 to 31/05/2019	Single Member Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 06/05/2019 to 10/05/2019	Single Member Matters.

Note:

1. Whenever any Judicial Member who is part of a Division Bench will be on leave or on tour, Hon'ble Sh. Anil Choudhary, Member (J) (from 13/05/2019 to 31/05/2019) or Hon'ble Ms. Rachna Gupta, Member (J) (from 06/05/2019 to 10/05/2019) will be part of that Division Bench and Single Member cases listed before him/her will stand adjourned if there is no other Single Member Bench sitting. In case a Technical Member who is a part of a DB is on leave or tour the other DB, if available, will take up all the matters.
2. On every Friday afternoon special bench sittings will be notified, if any.
3. In the event of non sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
4. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,

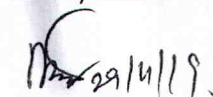


(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar